

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : I will allow you.

(Interruptions)

[English]

SHRI E. AHAMED (Manjeri) : Sir, today is the 6th December, the day of national shame...(Interruptions) We should be allowed to raise this issue.

14.13 hrs.

At this stage, Dr. Shafiqur Rahman Barq and some other hon. Members came and stood on the floor near the Table.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : I will allow all of you after Submissions.

[Translation]

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : Mr. Deputy Speaker, Sir, the following issues may be included in the next weeks list of business :

1. Need for stoppage of Kalindi Express at Jalesar Road, Burhan Junction and Ferozabad Railway Stations of Uttar Pradesh.
2. Need for starting an Express train for Etah and Jalesar cities.

14.14 hrs.

At this stage, Dr. Shafiqur Rahman Barq and some other hon. Members went back to their seats.

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Deputy Speaker, Sir, the following issues may be added in the next week's list of business :

1. Need for taking immediate steps for improvement in the power supply situation, arising out of unprecedented power crisis in Madhya Pradesh where farmers are not getting even four hours of power.

2. Need to take steps to prevent atrocities on Scheduled Castes, Scheduled Tribes and Women in the country, especially in Madhya Pradesh.

SHRI JAI PRAKASH AGARWAL (Chandi Chowk-Delhi) : Mr. Deputy Speaker, Sir, the following two issues be included in the next weeks list of business :

1. Need to shift Post mortem Hospitals to sites near crematorium, situated in the densely populated cities in the country, including Delhi, where a large number of dead bodies are brought for post-mortem, resulting in pollution due to dense population.
2. Need to regularise a large number of unauthorised colonies, which have sprung up in Delhi, having lakhs of families, in view of unprecedented anger and tension among the lakhs of residents, for not regularising these colonies...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please listen to me. I will allow all of you. But you are not prepared to cooperate with me.

(Interruptions)

MR. DEPUTY SPEAKER : Again I am assuring you that I will allow all of you.

(Interruptions)

14.16 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS-GENERAL

[English]

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of Budget (General) for 1996-97.

STATEMENT

No. and Name of Demand	Amount of Supplementary Demands for Grants	
	Revenue Rs.	Capital Rs.
1	2	3
Ministry of Chemicals and Fertilizers		
5. Department of Chemicals and Petrochemicals		3,12,00,000

1	2	3
	Ministry of Communications	
14.	Department of Telecommunications	18,98,00,000 -
	Ministry of Defence	
17.	Defence Services-Army	830,50,00,000 -
18.	Defence Services-Navy	80,06,00,000 -
19.	Defence Services-Air Force	162,24,00,000 -
20.	Defence Ordnance Factories	127,24,00,000 -
	Ministry of Environment and Forests	
22.	Ministry of Environment and Forests	2,00,000 -
	Ministry of Finance	
28.	Transfers to State and Union Territory Governments.	885,00,00,000 -
	Ministry of Health and Family Welfare	
41.	Department of Family Welfare	1,00,000 -
	Ministry of Human Resource Development	
48.	Department of Youth Affairs and Sports	1,00,000 -
	Ministry of Industry	
54.	Department of Small Scale Industries and Agro and Rural Industries	2,00,000 -
	Ministry of Non-conventional Energy Sources	
63.	Ministry of Non-conventional Energy Sources	34,12,00,000 -
	Ministry of Urban Affairs and Employment	
82.	Urban Development, Urban Employment and Poverty Alleviation	1,00,000
	Ministry of Welfare	
86.	Ministry of Welfare	1,00,000
	Department of Space	
91.	Department of Space	1,50,00,00,000
	Total Revenue/Capital	2287,97,00,000 3,13,00,000

(Interruptions)

MR. DEPUTY-SPEAKER : I am telling you that I will allow all of you. Please cooperate with me.

(Interruptions)

MR. DEPUTY-SPEAKER : Please take your seats.

(Interruptions)

MR. DEPUTY-SPEAKER : The House stands

adjourned till 2 P.M. on Monday, the 9th December, 1996.

14.18 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock on Monday, December 9, 1996/Agrahayana 18. 1918 (Saka).